

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY

LOKSABHA

UNSTARRED QUESTION NO 1769

TO BE ANSWERED ON 28/11/2019

NEW POLICY FOR DEVELOPMENT OF SOLAR ENERGY

1769. SHRI PATEL HASMUKHBHAI SOMABHAI
SHRIMATI RAKSHA NIKHIL KHADSE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has announced any new policy for development of the solar energy in the country;
- (b) if so, the details along with the benefits thereof;
- (c) whether the Government proposes to establish the world's leading institute in the field of solar energy through world class R&D, Testing & Certification and Training and emerge as a centre of excellence; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS
for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R. K. SINGH)

- (a) & (b) Government have launched various schemes/policy measures for promotion of solar power systems in the country. Details of the same are given in **Annexure**.
- (c) & (d) The Government have established National Institute of Solar Energy (NISE) in Gurugram, Haryana for carrying out research and development in the areas of Solar energy. The focus of NISE is research, testing, technology development and providing training in the field of solar energy including Solar thermal and solar photovoltaic technologies.

Annexure

Annexure referred to in Reply to parts (a) & (b) of the Lok Sabha Unstarred Question No.1769 for 28/11/2019 regarding New Policy For Development of Solar Energy

SCHEME/POLICY FOR DEVELOPMENT & DEPLOYMENT OF SOLAR ENERGY

Scheme	Coverage	Benefit available
a) Solar Park Scheme	--	Rs. 25 lakh per Solar park for preparation of Detailed Project Report (DPRs). Rs. 20 Lakh per MW or 30% of the project cost including Grid-connectivity cost, whichever is lower
b) Central Public Sector Undertakings (CPSUs) Scheme Ph-II	12000 MW	VGF support to the CPSUs/Govt. Of India Organizations for projects where domestically produced cells and modules are used. VGF support would be Rs.70 lakh/MW or amount determined through bidding process, whichever is less.
c) Standard Bidding Document	--	These guidelines for procurement of solar power will help enhance transparency and fairness in the procurement process, while protecting consumer interests through affordable power.
d) Grid Connected Rooftop Solar PV Power Projects in residential sector under Ph-II	4000 MW	Central Financial Assistance will be as under: (i) Residential sector (maximum up to 3 kW capacity) - 40 % of benchmark cost (ii) Residential sector (above 3 kW capacity and up to 10 kW capacity) - 40 % up to 3 KW Plus 20% for RTS system above 3 kW and up to 10 kW (iii) Group Housing Societies/Residential Welfare Associations (GHS/RWA) etc. for common facilities up to 500 kWp (@ 10 kWp per house), with the upper limit being inclusive of individual rooftop plants already installed by individual residents in that GHS/RWA at the time of installation of RTS for common activity.

<p>e) Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM)</p>	<p>(a) Component-A: 10 GW Installation of Renewable power plants (incl. solar) up to 2 MW capacity on barren/agriculture land.</p> <p>(b) Component-B: Installation of 17.5 lakh standalone solar pumps up to 7.5 HP capacity each for irrigation purpose</p> <p>(c) Component-C: Solarization of 10 lakh existing agricultural pumps up to 7.5 HP capacity each.</p>	<p>For Component-A, DISCOM would be eligible to get PBI @ Rs. 0.40 per unit purchased or Rs. 6.6 lakh per MW of capacity installed, whichever is less, for a period of five years from the COD</p> <p>For Component-B and C, CFA of 30% of the benchmark cost or the tender cost of standalone pump or solarization of existing pump, whichever is lower. However, in North Eastern States, Sikkim, Jammu & Kashmir, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower is provided.</p>
<p>f) Off-grid Solar PV Schemes</p>	<p>a) Solar Street Lights / Power packs under off-grid Ph-III</p> <p>b) Solar Study lamps under off-grid Ph-III</p> <p>c) Solar Study lamps under 70 lakh Solar Study lamps scheme</p> <p>d) Solar Street light under AJAY scheme</p>	<p>CFA up to 30% and 90% of the project cost for general category and special category States respectively.</p> <p>CFA up to 85% of the lamp cost.</p> <p>Student contribution Rs 100/- per lamp and balance to be paid as CFA.</p> <p>CFA up to 75% of the project cost.</p>